15.31 hrs.

ARMED FORCES (SPECIAL POWERS) REPEAL BILL*

SHRI CHITTA BASU (Barasat): Sir, I beg to move for leave to introduce a Bill to repeal the Armed Forces (Special Powers) Act, 1958.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal the Armed Forces (Special Powers) Act, 1958."

The motion was adopted.

SHRI CHITTA BASU: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(AMENDMENT OF ARTICLE 31C, ETC.)

SHRI CHITTA BASU (Barasat): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI CHITTA VASU: Sir, I introduce the Bill.

15.32 hrs.

CONSTITUTION (AMENDMENT) BILL*

(AMENDMENT OF ARTICLES 101 AND 190)

SHRI K. LAKKAPPA (Tumkur): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI K. LAKKAPPA: Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri Jethamalani. He is not here.

15.33 hrs.

CONSTITUTION (AMENDMENT) BILL—*Contd.*

(OMISSION OF ARTICLE 310, ETC.)

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the Constitution (Amendment) Bill, moved by Shri Bhagat Ram.

Shri O. P. Tyagi was on his legs. He will continue his speech.

श्री ओम प्रकाश त्यागी (बहराइच) : श्री भगत राम ने जो विधेयक रखा है उसका मैं विरोध करने के लिए खड़ा हुआ हूं। इसके समर्थन में वक्ताओं ने जो दलीलें दी हैं उन में से प्रमुख एक यह थी कि यह एक्ट अंग्रेजों ने अपने हित के दृष्टिकोण से, अपनी इच्छानुसार अपने व्यक्तियों को नियुक्त करने और उनको हटाने के उद्देश्य से बनाया था। उनका कहना है कि आजादी के बाद इस प्रकार का प्रावधान समाप्त हो जाना चाहिए था। अंग्रेजों ने चाहे जिस दृष्टिकोण से इस प्रकार का एक्ट बनाया हो लेकिन हमारे संविधान निर्माताओं के सामने जब ऐसी बातें आईं तो उन्होंने भी उनको ज्यों का त्यों रख लिया और बहुत सी बातें ब्रिटिश कोन्स्टीट्यूशन और अमरीकन कान्स्टीट्यूशन से भी ली और वे लीं जो हमारे लिए हितकर थीं। अंग्रेजों ने कोई एक्ट बनाया इसलिए वह बुरा था इससे मैं सहमत नहीं हूं। मैं मानता हूं कि अंग्रेजों का और हमारा दृष्टि-

---

*Published in Gazette of India Extraordinary Part II, section 2, dated 6-4-79.